

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No.180/00046/2019
in Original Application No.180/00797/2017**

Monday, this the 16th day of December, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.P.Damodaran Nair,
S/o.V.V.Krishnan Nair,
Aged 77 years,
Postmaster (HSG I) (Retd.),
Aswathy, Kinathil P.O., Udinur,
Trikaripur, Kasargode Dist. - 671 349. ...Petitioner

(By Advocate Mr.C.S.G.Nair)

v e r s u s

1. Viji.M.R.,
Director of Accounts (Postal),
Kerala Circle, Thiruvananthapuram – 695 001.
2. Anjali Anand,
Chief Postmaster General,
Kerala Circle, Thiruvananthapuram – 695 033.
3. K.V.Eapen,
Secretary, Department of Pension & Pensioners' Welfare,
South Block, New Delhi – 110 001. ...Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil)

This application having been heard on 16th December 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents submitted that O.P(CAT) No.215/2019 filed by the respondents before the Hon'ble High Court has been allowed vide judgment dated 29.11.2019.

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2. Accordingly the Contempt Petition is closed giving liberty to the petitioner to approach this Tribunal again if any further grievance subsists. Notices stand discharged.

(Dated this the 16th day of December 2019)

ASHISH KALIA
JUDICIAL MEMBER

E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER

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List of Annexures in C.P.No.180/00046/2019 in O.A.No.180/00797/2017

1. **Annexure P-1** – A copy of the order in O.A.No.797/2017 dated 3.1.2019 of the Hon'ble CAT, Ernakulam.
